

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	For clarification	433( e)/ 433(f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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I M MOHAMED  
IBRAHIM  
9845405248

Rahman

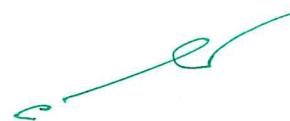


**ORDER**

Counsel for petitioner is present. Already this Tribunal has appointed IRP in respect of R1/Falcon Tyres Ltd., in C.P(IB)/No.1/BB/2017. This Tribunal already passed orders of moratorium period. Therefore, this Tribunal cannot proceed in this matter during moratorium period by virtue of section 14 of I & B Code. List it on 24/11/2017.



Member (T)



Member (J)